GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION RAJYA SABHA

UNSTARRED QUESTION NO-1144

ANSWERED ON- 13/12/2023

PAYMENT OF ARREARS OF SEVENTH UGC PAY REVISION TO KERALA

1144 DR. JOHN BRITTAS:

Will the Minister of EDUCATION be pleased to state:

(a) whether the State Government of Kerala has requested the Union Government on multiple occasions the reimbursement of ₹ 750.93 crores incurred by the State Government towards payment of arrears of Seventh UGC Pay Revision and that there is no positive response so far from the part of Union Government in this regard; and (b) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) & (b): The proposal from the State Government of Kerala for reimbursement of 50% central share on implementation of the scheme of revised pay scales of teachers and equivalent cadres in universities and colleges was received in this Ministry. The said proposal of the State Government of Kerala was not complete as per the guidelines of the scheme. The last date for submission of complete proposal by the State Governments was 31.03.2022 and all States, including Kerala, were asked to submit complete proposal as per the scheme's guidelines to this Ministry on or before 31.03.2022. The scheme of reimbursement of central share to the State Government has been closed with effect from 01.04.2022. Since the complete proposal from the State Govt. of Kerala was not received before the last date of the scheme i.e. 31.03.2022, therefore, its proposal could not be considered for release of funds under this scheme.
